

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3980
TO BE ANSWERED ON 20.03.2018

STATUS OF E-COMMERCE INDUSTRY

3980. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the e-Commerce industry is expanding in the country and entering smaller cities;
- (b) if so, the details thereof indicating the growth in this sector during the last three years and the current year;
- (c) whether the Government has framed any rules/ law to regulate this sector; and
- (d) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

- (a) : Yes Madam, the e-commerce industry is expanding in the country.
- (b) : As informed by Department of Economic Affairs the estimated e-commerce market in the country was US\$ 13.6 billion in 2014-15, US\$ 17 billion in 2015-16 and US\$ 33 billion in 2016-17. Data of e-commerce market for the current year is not available.
- (c) & (d) : The Government is yet to frame any separate set of rules/laws to regulate this sector. However, E-commerce activities are governed by number of Regulations/Acts of the Government like the Shop & Establishment Act, Sales of Goods Act, Companies Act, Income Tax Laws, Information Technology Act, the Competition Act, the Consumer Protection Act, etc.
